

the country; and

(d) if so, the steps CPA has envisaged to tackle the problem?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRIBABANRAO DHAKANE): (a) Yes, Sir.

(b) In order to increase the availability of power in the Southern region, various measures are being taken which include expediting commissioning of new capacities in the constituent States of the region and the Central Sector, optimum utilisation of existing capacities, reduction in transmission and distribution losses, implementation of renovation and modernisation programme of existing power stations, effective load management and conservation of energy.

(c) and (d). One of the functions of the Central Electricity Authority, which has been constituted under the Electricity (Supply) Act, 1948, is to formulate short term and perceptive plans for power development in the country. The Authority had prepared a National Power Plan in June, 1987, covering the period from 1985-2000 envisaging a capacity addition of 48,000 MW in the Eighth Plan (1990-95) and 62,000 MW in the Ninth Plan (1995-2000) in addition to the target of 22, 245 MW in the Seventh Plan (1985-1990). However, for the Eighth Plan, the Department of Power, based on the report of the Working Group on Power constituted by the Planning Commission, have proposed a capacity addition of 38,369 MW (including 7606 MW for Southern Region). The Eighth Plan is yet to be finalised by the Planning Commission

Halt at Bangalore

2088. SHRIM.V. CHANDRASHEKARA MURTHY: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Mangalore-Bombay, Mangalore-Dadar, Trivandrum-Rajkot and Cochin-Ahmedabad trains halts at K.R. Puram railway station which is 15 km. away from the Bangalore City;

(b) whether there is a demand for halt of these trains at Bangalore City Railway Station; and

(c) if so, the decision taken in matter?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHAKTA CHARAN DAS): (a) Yes, Sir.

(b) Yes, Sir.

(c) Examined but not found feasible.

Expenditure on maintenance of westland helicopters

2089. SHRI PYARELAL KHANDELWAL:
DR. DAULATRAO SONUJI AHER:
DR. LAXMINARAYAN PANDEYA:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether a large number of Westland helicopters had been grounded recently;

(b) if so, the number thereof and the reasons therefor;

(c) the cost of maintenance of a Westland helicopter in comparison to the cost of maintenance of other helicopters;

(d) the average cost of maintenance of a Westland helicopter and how it would compare after the implementation of the Hussaini Committee Report;